

News Reports regarding Plastic Blood Packs found in Garbage

***368. SHRI GURUDEV GUPTA:**
SHRI HARVENDAR SINGH
HANSPAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Hindustan Times of 22nd February, 1982 under the caption "Donors' blood on garbage heap";

(b) if so, what are details in this regard;

(c) what action Government have taken/propose to take against the persons responsible for this act of negligence in preserving human blood donated by the public;

(d) what is the quantity of blood which has gone wasted/destroyed because of the time bar or due to improper storage; and

(e) what steps Government propose to take to prevent such wastage?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) and (c) The Indian Red Cross Society (I.R.C.S.) has reported that a few used empty blood packs and one pack with outdated red cells, unfit for use, were found in the garbage. This does not indicate any negligence in preserving donated human blood.

(d) the I.R.C.S. has intimated that during 1981 only 11 units had to be discarded out of a total collection of 19,620 units as the blood was not fit for transfusion. In addition, plasma was extracted from 47 units where there were no takers for 21 days from the date of collection, for use in cases of burns, etc.

(e) Does not arise.

Induction of IFS(B) Officers into IFS(A),

***369. SHRI BHAGATRAM MANHAR:** Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) whether it is a fact that a decision was taken last year to increase the quota for induction of IFS(B) officers into IFS(A);

(b) if so, what are the reasons for the delay, in implementing this decision; and

(c) what steps Government propose to take to ensure that pending implementation of this decision the additional vacancies which would be available to IFS(B) officers are not utilised for promotion of IFS(A) officers?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Necessary action is being taken, in consultation with the concerned departments, for the implementation of the decision.

(c) The decision with regard to the proposed amendment will be implemented immediately after the issue of the necessary gazette notification. It is premature to consider the question of vacancies at this stage.

News Item regarding Death of Persons due to Sterilization

***370. SHRI B. SATYANARAYAN REDDY:**
SHRI V. GOPALSAMY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Indian Express of 1st March, 1982, Delhi edition, under the caption "Sterilisation drive leaves 2 dead"; and

(b) if so, what are the details in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) It is learnt from the State Government of Orissa that two of the women who underwent sterilisation operation voluntarily in camps on 9th and 12th February, 1982 died later on fourteenth and sixteenth February due to suspected internal haemorrhage and diarrhoea accompanied by renal failure respectively in spite of adequate care.

Affiliation of St. John's Medical College

***371. SHRI ALEXANDER WARJRI:**

SHRIMATI MARGARET ALVA:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that about 60 MPs. have submitted a joint memorandum regarding affiliation of St. John's Medical College to the Mysore University;

(b) whether it is a fact that the Catholic Bishops' Conference of India has approached the Prime Minister on this issue; and

(c) if so, what action Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):

(a) Yes, Sir. A number of MPs. have submitted a Memorandum to the Prime Minister on the problem encountered by the College with the Bangalore University.

(b) Yes, Sir.

(c) The matter has been taken up with the Government of Karnataka.

**रेलवे कालोनी, किशनगंज दिल्ली में
सैकेण्डरी स्कूल का निर्माण**

***372. श्री हरी शंकर सामडा :**
क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन के शिक्षा विभाग ने रेलवे कालोनी, किशनगंज में एक सैकेण्डरी स्कूल बनाने के लिये रेल मंत्रालय से भूमि देने का अनुरोध किया है ;

(ख) क्या भूमि आवंटित कर दी गई है] यदि नहीं, तो इसके क्या कारण हैं ;

(ग) क्या यह भी सच है कि रेलवे कालोनी वेल्फेयर एसोसियेशन और रेलवे कर्मचारी पिछले अनेक वर्षों से वहां सैकेण्डरी स्कूल खोलने की मांग कर रहे हैं ; और

(घ) क्या यह सच है कि दिल्ली प्रशासन वहां नगर निगम के स्कूल के समीप हेप्पी क्लब की जगह पर स्कूल बनाने को तैयार है ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में उपमंत्री (श्री पी० के० शुंगन) : (क) से (घ) दिल्ली प्रशासन द्वारा भेजी गई सूचना के अनुसार रेलवे कालोनी कल्याण संघ तथा किशनगंज कालोनी के रेल कर्मचारियों की यह मांग रही है कि वर्तमान मिडिल स्कूलों को माध्यमिक सीनियर माध्यमिक स्कूलों के रूप में स्तरोन्नत कर दिया जाए। इस समय लड़कों तथा लड़कियों के अलग-अलग दो मिडिल स्कूल नगर निगम प्राथमिक स्कूल भवन में परियों में चल रहे हैं। क्योंकि वर्तमान भवन में पर्याप्त जगह नहीं है अतः इन दोनों स्कूलों को स्तरोन्नत करना संभव नहीं हो पाया है। शिक्षा निदेशक ने रेल प्राधिकारियों